

HIGH COURT OF HIMACHAL PRADESH, SHIMLA 171001.

No.HHC.5(5-Distt.Court.Compt)/1999-2001-

Dated: Shimla, the
5th October, 2013.

OFFICE ORDER.

Hon'ble the Chief Justice, in supersession of this Registry previous Office Order No. HHC.4(5-Distt.Court. Compt)/1999-2001 dated 20.10.2009, has been pleased to re-constitute the Project Monitoring Committee of the following Hon'ble Judges to monitor the Computerization Programme of the City Civil Courts in the State Capital, with immediate effect:-

**Hon'ble Mr. Justice Rajiv Sharma,
Judge.**

Member.

**Hon'ble Mr. Justice Dharam Chand Chaudhary,
Judge.**

Member.

By Order

Registrar General.

Endst.No.HHC.5(5-Distt.Court.Compt)/1999-2001-

Dated : 5.10.2013.

Copy forwarded for information to :-

1. The Joint Secretary to the Government of India, Ministry of Home Affairs, (Department of Justice), Jaisalmer House, Man Singh Road, New Delhi – 110 011 for information w.r.t. his letter No. 11015/10/2003-Jus(M) dated 28.4.2004.
2. The Principal Private Secretary to Hon'ble the Chief Justice ;
3. The Secretaries to the Hon'ble Judges for information of their Lordships ;
4. The Director General, Government of India, Ministry of Communication & Information Technology, National Informatics Centre, A-Block, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.
5. Shri C.L.M. Reddy, Deputy Director General, Government of India, Ministry of Information Technology, National Informatics Centre, A-Block, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.
6. The Principal Secretary (IT), Department of Information Technology, Government of Himachal Pradesh, H.P. Secretariat, Shimla – 171002.
7. The Senior Technical Director & SIO, National Informatics Centre, H.P. State Unit, 6th floor, Armsdale Building, H.P. Secretariat, Shimla – 171002.
8. The District and Sessions Judge/District and Sessions Judge(Forests), Shimla.
9. All the Civil Judges (Sr.Divn)/(Jr.Divn.), posted at District Courts, Shimla.
10. All the Additional Registrars/Deputy Registrars/Assistant Registrars ;
11. The Secretaries/Private Secretaries to the Registrar General/Registrar (Inspection, Confidential Branch and Budget)/Registrar (Legal, Research & Rules)/Registrar (Judicial & Judges Branches) and Registrar (Vigilance, Finance & Accounts) ;
12. The Technical Director, NIC with a request to upload the Office Order on the High Court Website ;
13. Guard file.

(Sr.No.2 to 3, 10 to 13, H.P. High Court, Shimla – 171001)

**Central Project Coordinator
/ OSD-IT.**